

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH PHYSICAL HEARING

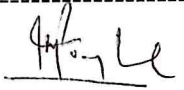
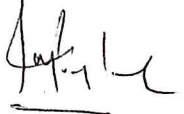

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : M/s Prasad Properties and Investments Pvt Ltd

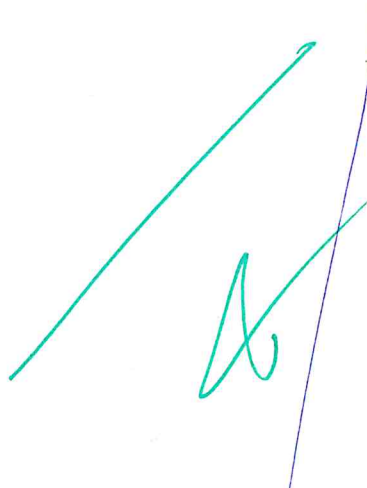
**MAIN PETITION NUMBER** : CP/1352/IB/2018

**(I/A/M/A) APPLICATION NUMBERS**

IA(IBC)/2084(CHE)2023; Cont.App/7(CHE)/2023

| S.NO. | NAME (IN CAPITAL)  | DESIGNATION<br>REPRESENTATION BY WHOM | SIGNATURE   |
|-------|--|---------------------------------------|---|
| 1.    | IANo: 2084/2023<br>N. P. VIJAY KUMAR<br>R. PRADEEP<br>M. Navaneethakrishnan      | Counsel for Applicant                 |   |
| 2.    | Cont. App/7/Che/2023<br>N. P. VIJAY KUMAR<br>R. PRADEEP<br>M. Navaneethakrishnan | Counsel for Petitioner                |  |
|       | Gr. KOKUL<br>Rep. Counsel for<br>Adv. A Gr. Sahyanarasayana                      | Counsel for R-3                       |  |





7 CP/1352/IB/2018  
IA(IBC)/2084(CHE)2023 2nd Progress report  
Cont.App/7(CHE)/2023

**ORDER**

Liquidator is represented by Ld. Counsel Mr. N.P.Vijaykumar.

2. **IA(IBC)/2084(CHE)2023** has been filed to take on record the 2<sup>nd</sup> Progress report by the Ld. Liquidator.

3. The same is taken on record subject to all just exceptions.

4. IA(IBC)/2084(CHE)2023 is accordingly **disposed off**.

5. **Cont.App/7(CHE)/2023**: Liquidator is represented by Ld. Counsel Mr. N.P.Vijaykumar. R3 is represented by Ld. Counsel Mr. Kokul.

6. None is present for R1 and R2.

7. Despite service, none is present for R1 and R2 who are the promoters / directors of the company.

8. Applicant / Liquidator is directed to take fresh notice of this contempt petition and serve on the Respondent.

9. Respondents are directed to appear in person along with reply, failing which adverse consequences shall follow.

10. List Cont.App/7(CHE)/2023 on **14.12.2023** for hearing.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**